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C.A.No. 6260-6265 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO. 104 COURT NO. 5 SECTION III

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO (s) 6260-6265/2000

UNION OF INDIA & ORS. Appellant (s)

Versus

ONKAR S. KANWAR & ORS. Respondent (s)

(With Office Report)

WITH CA 633/2002 (with appln. for permission to place addl. documents on record and with prayer for interim relief and office report), CA 634/2002 (with prayer for interim relief and office report),CA 635/2002 (with prayer for interim relief) CA 636/2002 (with prayer for interim relief and office report), CA 637/2002 (with prayer for interim relief and office report), CA 638/2002 (with prayer for interim relief and office report),CA 639/2002 (with prayer for interim relief), CA 640/2002 (with prayer for interim relief and office report), CA 641/2002 (with prayer for interim relief and office report), CA 642/2002 (with prayer for interim relief and office report)

Date:4.9.2002. This/These Appeal(s) was/were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For the Revenue (s)
Mr.Soli J.Sorabji,
Attorney General for India,
Ms.Nisha Bagchi,Adv.,
Mr.K.C. Kaushik,Adv.,
Mr.B.Krishna Prasad,Adv.

For the Assessee (s)
Mr.M.P Vinod,Adv.

Upon hearing counsel the Court made the following

O R D E R

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.SP2

Not to be listed before a Bench of which Hon'ble Mr.Justice D.M. Dharmadhikari is a Member.
.SP1

(Vijay Kumar Sharma)
Court Master

(Janki Bhatia)
Court Master